

States like Kerala in setting up of electronics industries; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN) : (a) 2 Industrial Licences, 5 Letters of Intent and 13 SIA Registrations have been issued to Kerala for setting up electronics industry in 1987.

(b) Over 60 units have been set up and are in production in Kerala for electronic products.

(c) and (d). Government encourages setting up of electronics units throughout the country including Kerala.

Modification in Gadgil formula

307. SHRI T. BALA GOUD : Will the Minister of PLANNING be pleased to state :

(a) whether Government propose to change the Gadgil formula regarding assistance to States;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BIREN SINGH ENGTI) : (a) No, Sir.

(b) and (c). The Seventh Plan including allocation of Central assistance to States under the modified Gadgil Formula was approved by the National Development Council in its meeting held on November 8-9, 1985. Any further change in the formula could be carried out only if approved by the National Development Council.

Posting of IAS officers in tribal areas

308. SHRI T. BALA GOUD : Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to take any steps to select IAS officers having special understanding of tribal problems, for posting in tribal areas; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) No, Sir, because appointment of IAS officers to posts under the State Governments, including those in tribal areas, is the exclusive concern of the State Governments and such postings do not come under the purview of the Government of India.

(b) Does not arise.

Steps to meet the resources gap in Seventh Plan

309. SHRIMATI BIBHA GHOSH GOSWAMI : Will the Minister of PLANNING be pleased to state the details of the steps taken to meet the resource gap for the Seventh Plan other than deficit financing ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BIREN SINGH ENGTI) : Various steps have been taken to ensure plan funding on year to year basis in the light of the budgetary exercises and emerging economic situation. These include, inter alia, better tax compliance, rationalisation of tax measures, tightening of the tax administration for reducing tax avoidance, containing growth in the non-Plan expenditure, improving contribution of the Public sector enterprises through higher capacity utilisation and productivity, change in the administered prices, tapping of the capital market by public sector enterprises through issue of bonds, introduction of new small saving schemes, etc.